

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:3410
ANSWERED ON:04.08.2017
Defence Deals
Mahtab Shri Bhartruhari

Will the Minister of DEFENCE be pleased to state:

- (a) the number of defence deals for procurement of defence equipments signed by the Government with foreign players to strengthen / modernize the defence forces in the country during each of the last three years and the current year, country-wise along with the funds spent on such deals so far;
- (b) whether the Defence Procurement Procedure (DPP) has been followed in such deals;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the other steps taken / being taken by the Government to modernize defence forces in the country?

Answer

MINISTER OF STATE (DR. SUBHASH BHAMRE)
IN THE MINISTRY OF DEFENCE
????? ????? ????? (?? ????? ?????)

(a) to (d): The details of contracts signed with foreign vendors since 2014-15 are as under:-
Year No. of contract Value
(Rs. in crore)

2014-15 18 11261.72
2015-16 17 29171.75
2016-17 23 81129.62
2017-18
(upto 30.06.2017) 3 1579.21

The foreign vendors are mainly from USA, Russia, Israel, UK, Germany, France and Sweden.

Capital procurement of defence equipment is undertaken from various domestic as well as foreign vendors in accordance with the extant Defence Procurement Procedure, based on threat perceptions, operational challenges and technological changes and to keep the Armed Forces in a state of readiness to meet the entire spectrum of security challenges.

Government is taking measures for modernization of the Armed Forces, through inducting of new equipment and upgrading of existing equipment and systems. The modernization projects are progressed as per Services Capital Acquisition Plans and under the extant Defence Procurement Procedure.

Government regularly monitors progress of ongoing procurement projects so as to ensure that these are concluded expeditiously.
